

1	2	3	4
42.	Executive Director (Liner Services), Shipping Corporation of India	17.4.85 )	
43.	Director (Personnel), Neyveli Lignite Corporation Ltd.	1.5.85 )	
44.	Director (Commercial), Mazagon Dock Ltd.	30.6.85 )	
45.	Director (Field Engineering), Computer Maintenance Corpn.	1.7.85 )	
46.	Director (Finance), Hindustan Fertilizer Corpn.	8.7.85 )	

**Role of financial institutions to ensure proper functioning of companies**

768. SHRI YASHWANTRAO GADAKH PATIL : Will the Minister of FINANCE be pleased to state :

(a) whether it is a fact that Life Insurance Corporation of India, General Insurance Corporation, Industrial Development Bank of India, Industrial Finance Corporation of India and other Government financial institutions own half of corporate sector in the country;

(b) if so, the details thereof; and

(c) role being played by financial institutions for ensuring proper functioning of companies in the private sector ?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI JANARDHANA POOJARY) :  
(a) No, Sir.

(b) Does not arise.

(c) The financial institutions ensure proper functioning of the companies assisted by them through inspection of the companies by officers of the institutions and appointment of nominee Directors on the Board of Directors of the companies. On the basis of scrutiny of progress reports and feed-back from nominee Directors, the institutions take

up the issues with the companies concerned for taking suitable corrective measures for improving the working of the companies

**Streamlining of functioning of overseas branches of public sector banks**

769. SHRI YASHWANTRAO GADAKH PATIL : Will the Minister of FINANCE be pleased to state :

(a) whether it is a fact that Central Bank of India's London Branch is also in the red;

(b) if so, the details thereof; and

(c) steps being taken to streamline the functioning of Overseas branches of public sector banks ?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI JANARDHANA POOJARY) : (a) and (b) Since in larger public interest maintaining public confidence in the smooth functioning of the public sector banks is considered essential, disclosure of working results of individual branches of banks for specified periods is not considered desirable.

(c) Reserve Bank of India have taken a number of steps to streamline the functioning of overseas branches of public sector banks. Briefly they are :—

- (i) Introduction of a comprehensive revised reporting system of quarterly returns showing position of assets and liabilities of overseas offices in respect of overseas branches to get detailed feedback on various aspects of their operations on an ongoing basis.
- (ii) Periodical meetings by Deputy Governor, Reserve Bank, with senior executives of Head Offices of the banks concerned regarding supervision of foreign branches.
- (iii) Setting up of a consultative forum for cooperation and coordination amongst foreign branches of different Indian banks.
- (iv) In addition to inspection of foreign branches being made more frequent, controlling offices in India at the Head Offices of these banks are taken up by the Reserve Bank of India for inspection.
- (v) Issue of directives/advice to the banks on various operational aspects. Banks have also been asked to fix accountability of staff in all cases of serious lapses and irregularities.

#### **Indo-Vietnam co operation in Steel Sector**

770. SHRI YASHWANTRAO GADAKH PATIL : Will the Minister of STEEL, MINES AND COAL be pleased to state :

(a) whether it is a fact that India and Vietnam have decided to co-operate in the steel sector; and

(b) if so, the details thereof?

THE MINISTER OF STATE IN THE DEPARTMENT OF STEEL (SHRI K. NATWAR SINGH) : (a) and (b) The possibility of co-operation with

Vietnam in the Steel Sector is at present under exploration.

#### **Supply of soft coke to West Bengal**

771. SHRI NARAYAN CHOUBEY: Will the Minister of STEEL, MINES AND COAL be pleased to state :

(a) whether Coal India Ltd., has made recently a drastic cut in supply of soft coke to the State of West Bengal;

(b) whether Coal India Ltd., promised to supply 100,000 tonnes of coal in May, 1985 but actually supply was only 40,000 tonnes of soft coke to West Bengal;

(c) if so, the reasons therefor;

(d) whether Government are aware that supply of soft coke to coal dumps in Calcutta and other centres in the State is most irregular;

(e) if so, the reasons therefor and the arrangements Government propose to make for regular supply of soft coke to the dumps in the State?

THE MINISTER OF STEEL, MINES AND COAL (SHRI VASANT SATHE) : (a) to (c) Coal India Limited had offered to supply 75,000 tonnes of soft coke per month to West Bengal. Accordingly for the month of May, 1985 Coal India Limited offered 75,000 tonnes of soft coke to West Bengal against which 51,400 tonnes were lifted by them. In addition Coal India Limited had also offered 25,000 tonnes of natural soft coke to West Bengal for the same month but the lifting was only to the extent of 11,000 tonnes.

There is a seasonal fluctuation in production of soft coke in summer and monsoon months. The requirement also declines during this period. As such for the month of July 1985, CIL has offered 58,000 tonnes of soft coke and 25,000 tonnes of natural soft coke to the State Government.

(d) and (e) Soft coke is supplied to West Bengal dealers, depot holders